

**HIGH COURT FOR THE STATE OF TELANGANA:::HYDERABAD**

**ROC No.626/SO/2019**

**Date: 27.07.2019**

**C I R C U L A R**

Ref: High Court's Circular in Roc.No.626/SO/2019, dt.25.07.2019.

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The High Court in its circular dated 25.07.2019 has issued instructions to all the Unit Heads in the State to take up plantations in the District Court Complex and other Court Complexes in your Unit.

In continuation of the circular dated 25.07.2019, the High Court requests all the Unit Heads in the State as far as possible to plant the following varieties of plants namely., 1) Tabibia (different colours), 2) Melia Azedarch (Bakayan) 3) Rain Tree (Samanea Saman) 4) Yellow Jasmine 5) Amaltas and 7) Lotus of Mountain, 8) Gauva in the District Court Complexes and other Court Complexes. Also conduct plantation programme on a single day in your unit in coordination with Forest and Horticulture Department.

All the Unit Heads are further requested to take a plantation of floral plants and other plants giving shade in the Judicial Residential Complexes, by involving children of the Officers residing in the Court Complexes and ask them to take care of the plants. The children should be encouraged by giving rewards for their efforts.

  
**REGISTRAR GENERAL** 27/06/19

To

1. All the Unit Heads
2. PS to Hon'ble Judges (with a request to place the same before the Hon'ble Judges for their Lordship's kind perusal)
3. The Registrar (Administration), High Court for the State of Telangana
4. The Registrar (I.T.-cum-CPC), High Court for the State of Telangana (with a request to place the Circular in the official Website)
5. The Section Officer, E Section.